

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

ORDER

No: 705 of 2025/RG

Dated: 14.05.2025

In partial modification to High Court Order No. 479 of 2025/RG dated 26.03.2025, read with order No. 531 of 2025/RG dated 11.04.2025, Hon'ble the Chief Justice, High Court of J&K and Ladakh has been pleased to nominate Hon'ble Mr. Justice Sanjay Parihar and Hon'ble Mr. Justice Shahzad Azeem as Administrative Judge(s) for District Reasi and District Ramban respectively.

By Order.


(M.K.Sharma)

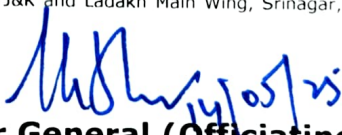
Registrar General (Officiating)

No: 25037-56/RG/GS

Dated: 14.05.2025

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr/Ms. Justicefor information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Member Secretary, Legal Services Authority, J&K/Ladakh.
5. Director, J&K Judicial Academy, Srinagar.
6. Registrar Rules, High Court of J&K and Ladakh, Srinagar
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,
8. Registrar Inspection, High Court of J&K and Ladakh, Jammu/Srinagar.
9. Registrar Computers (IT), High Court of J&K and Ladakh, Jammu.
10. Principal District and Sessions Judges, Reasi and Ramban.
..... for information.
11. Joint Registrar Judicial (Protocol), High Court of J&K and Ladakh, Jammu/Srinagar.
12. CPC e-Courts, High Court of J&K and Ladakh, for information.
13. Incharge NIC, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
14. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
15. In-charge Statistical & Accounts Section, High Court of J&K and Ladakh Main Wing, Srinagar, for information.
16. Office file.


Registrar General (Officiating)